PUBLIC ANNOUNCEMENT

[under Regulation 15(1) read with Regulation 13(2)(b) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011]

Open Offer for acquisition of 33,83,432 equity shares from shareholders of Champion Finsec Limited, having its Registered Office at 302, Camy House, 3, Dhuswadi, Dr. Cawusji Hormusji Street, Mumbai – 400002 ("Target Company" / "Target") by Mr. Dhirajlal G. Hirpara and Mr. Jitendra G. Hirpara ("Acquirers")

1. **Offer Details**

Size	33,83,432 fully paid up equity shares of face value of Rs.10/- each constituting 26 % of the issued, subscribed, paid up and voting Share Capital of Target.
Price/consideration	Cash offer of Rs.20/- (Rupees Twenty only) per Equity Share
Mode of Payment (cash / security)	The Offer Price is payable in cash.
Type of Offer	This offer is a Triggered Offer made under Regulation 3(1) and 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

2. **Transaction which has triggered the Open Offer obligation (underlying transaction)**

Type of transaction (direct/ indirect)	Mode of transaction (agreement/ allotment/ market purchase)	Shares/voting rights acquired/ proposed to be acquired		Total consideration for shares/ voting rights acquired (Rs.)	Mode of payment	Regulation which has triggered
		Number	% vis-à-vis total equity/ voting capital			
Direct	Exercise of option to convert Warrants	37,00,000	28.43%	7,40,00,000	Cash	3(1) & 4

3. **Details of the Acquirer**

Details	Acquirer 1	Acquirer 2
Name	Dhirajlal G. Hirpara	Jitendra G. Hirpara
Address	Gauri Villa, 5 Ananta Park Society Kalawad Road, Rajkot – 360 007	Gauri Villa, 5 Ananta Park Society Kalawad Road, Rajkot – 360 007
Name of the persons in control/promoters/partners of Acquirer/PAC	Not Applicable	
Name of the Group, if any, to which the Acquirer/PAC belongs to	Not Applicable	
Pre transaction holding (nos & %)	7,50,000 (8.05%)	10,50,000 (11.27%)
Total pre-transaction holding (nos and %)	**18,00,000 (19.32%)**	

Proposed shareholding after the acquisition of shares which triggered the open offer	**55,00,000 (42.26% - on fully diluted capital post warrant conversion)**
Any other interest in the Target Company	Nil

4. **Details of selling shareholders, if applicable**

Name	Part of Promoter Group (Yes/No)	Details of shares/voting rights held by the selling shareholders			
		Pre-transaction		Post-transaction	
		No. of Shares	%	No. of Shares	%
There are no selling shareholders and hence not applicable					

5. **Target Company**

Name	**Champion Finsec Limited** *(formerly Monotona Securities Limited)* **SCRIP ID: CHAMPFIN; SCRIP CODE: 504367**
Exchanges where listed	BSE Limited, Mumbai

6. **Other details regarding the Offer**

(a) A Detailed Public Statement regarding the Open Offer would be published on or before May 6, 2013 in all editions of an English national daily with wide circulation, all editions of a Hindi national daily with wide circulation and a Marathi language daily with wide circulation at Mumbai (where the Registered Office of the Target Company is situated).

(b) **The Acquirers accept full responsibility for the information contained in this Public Announcement. The Acquirers have given an undertaking that they are aware of and will comply with their obligations under SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the offer obligations.**

Issued by : Managers to the Offer	**On behalf of Acquirers**
ARIHANT capital markets ltd. **Merchant Banking Division** SEBI REGN NO.: INM 000011070 3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (E), Mumbai- 400 057 Tel. No. : +91- 22- 4225 4800/862; Fax. No.: +91- 22- 4225 4880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com **Contact Person: Mr. Satish Kumar P.**	**Dhirajlal G. Hirpara** **Jitendra G. Hirpara** Gauri Villa, 5 Ananta Park Society Kalawad Road Rajkot – 360 007

Place : Mumbai
Dated : April 27, 2013